

TO BE PUBLISHED IN PART II OF SECTION 3(11) OF THE GAZETTE
OF INDIA

Government of India
Central Board of Direct Taxes

.....

New Delhi, the 22nd August, 1961.

NOTIFICATION
(Income-tax)

No. 5367 (P.No. 261/32/82-113) : In exercise of the powers conferred by sub-section (1) of section 122 of the Income-tax Act, 1961 (43 of 1961) and in supersession of all the previous notifications in this regard, the Central Board of Direct Taxes, hereby directs that Appellate Assistant Commissioners of Income-tax of the ranges specified in column (1) of the schedule below, shall perform their functions in respect of all persons and income assessed to Income-tax in the Income-tax Circles, wards and Districts specified in the corresponding entry in column (2) thereof excluding all persons and incomes assessed to income-tax over which the jurisdiction vests in Commissioner of Income-tax (in cases).

SCHEDULE

Appellate Assistant Commissioners of Income-tax, Range with headquarters	Income-tax Circle/wards and Districts
1	2

Gauhati Range,
Gauhati.

(1) All wards of District-I, Gauhati, (2) All wards of District-II, Gauhati (3) IT Special Circle, Gauhati (4) IT Survey Circle, Gauhati, (5) All wards of Jhalong Circle, Jhalong, (6) IT Circle, Karimganj, (7) All wards of Sivasagar Circle, Sivasagar, (8) IT Circle, Dibrugarh (9) All wards of Agartala Circle, Agartala, (10) All wards of Jharkhand Circle, Jharkhand, (11) IT Circle, Longleng, (12) IT Circle, Dima Hasar, (13) IT Circle, Dima Hasar, (14) All wards of Jhalong Circle, Jhalong, (15) State Duty or IT Circle, Gauhati.

Dibrugarh Range,
Dibrugarh.

(1) All wards of Dibrugarh Circle, Dibrugarh, (2) IT Central Circle, Dibrugarh, (3) All wards of IT Circle, Dima Hasar, (4) All wards of Dima Hasar Circle, Dima Hasar, (5) IT Circle, Dibrugarh, (6) IT Circle, Dibrugarh, (7) IT Circle, Dibrugarh.

1	2
---	---

Tezpur Range,
Tezpur.

- (1) All wards of Forest Circle,
Jorhat. (70)
- (2) All wards of Tezpur Circle, Tezpur
- (3) II Circle, North Lakhimpur.

Where any income-tax Circle, ward or district or part thereof stands transferred by this notification from one range to another range, appeals arising out of the assessment orders made in that income-tax Circle, ward or district or part thereof and pending immediately before the date of this notification before the Appellate Assistant Commissioner of the Range from whom the Income-tax Circle ward or district or part thereof is transferred, shall from the date this notification takes effect, be transferred to and dealt with by the Appellate Assistant Commissioner of the Range to whom the said Circle, ward or district or part thereof is transferred.

This notification shall take effect from
1-8-1983.

(Sd/-) (Signature)
Under Secretary
Central Board of Direct Taxes

To
The Manager,
Government of India Press,
Mayapuri, New Delhi.

Copy to :

1. The Commissioner of Income-tax, Guwahati.
2. The Registrar, Income-tax Appellate Tribunal, Guwahati.
3. All (P&T) Bulletin Section, New Delhi.
4. Ad. VI/2.1.1. Section.
5. The Joint Secretary & Legal Advisor, Ministry of Law,
Shakti Bhawan, New Delhi.

(Sd/-) (Signature)
Under Secretary
Central Board of Direct Taxes

भारत के राज्य के नाम 11, में 2(1) में न लिखें

भारत सरकार
प्रधान मंत्री कार्यालय

पु. १००, व. १०० १२७७१, १००

131

(100)

क्र. 5367 (क्र. 61/32/1-2-3-4-5-6-7-8-9-10-11-12-13-14-15-16-17-18-19-20-21-22-23-24-25-26-27-28-29-30-31-32-33-34-35-36-37-38-39-40-41-42-43-44-45-46-47-48-49-50-51-52-53-54-55-56-57-58-59-60-61-62-63-64-65-66-67-68-69-70-71-72-73-74-75-76-77-78-79-80-81-82-83-84-85-86-87-88-89-90-91-92-93-94-95-96-97-98-99-100-101-102-103-104-105-106-107-108-109-110-111-112-113-114-115-116-117-118-119-120-121-122-123-124-125-126-127-128-129-130-131-132-133-134-135-136-137-138-139-140-141-142-143-144-145-146-147-148-149-150-151-152-153-154-155-156-157-158-159-160-161-162-163-164-165-166-167-168-169-170-171-172-173-174-175-176-177-178-179-180-181-182-183-184-185-186-187-188-189-190-191-192-193-194-195-196-197-198-199-200-201-202-203-204-205-206-207-208-209-210-211-212-213-214-215-216-217-218-219-220-221-222-223-224-225-226-227-228-229-230-231-232-233-234-235-236-237-238-239-240-241-242-243-244-245-246-247-248-249-250-251-252-253-254-255-256-257-258-259-260-261-262-263-264-265-266-267-268-269-270-271-272-273-274-275-276-277-278-279-280-281-282-283-284-285-286-287-288-289-290-291-292-293-294-295-296-297-298-299-300-301-302-303-304-305-306-307-308-309-310-311-312-313-314-315-316-317-318-319-320-321-322-323-324-325-326-327-328-329-330-331-332-333-334-335-336-337-338-339-340-341-342-343-344-345-346-347-348-349-350-351-352-353-354-355-356-357-358-359-360-361-362-363-364-365-366-367-368-369-370-371-372-373-374-375-376-377-378-379-380-381-382-383-384-385-386-387-388-389-390-391-392-393-394-395-396-397-398-399-400-401-402-403-404-405-406-407-408-409-410-411-412-413-414-415-416-417-418-419-420-421-422-423-424-425-426-427-428-429-430-431-432-433-434-435-436-437-438-439-440-441-442-443-444-445-446-447-448-449-450-451-452-453-454-455-456-457-458-459-460-461-462-463-464-465-466-467-468-469-470-471-472-473-474-475-476-477-478-479-480-481-482-483-484-485-486-487-488-489-490-491-492-493-494-495-496-497-498-499-500-501-502-503-504-505-506-507-508-509-510-511-512-513-514-515-516-517-518-519-520-521-522-523-524-525-526-527-528-529-530-531-532-533-534-535-536-537-538-539-540-541-542-543-544-545-546-547-548-549-550-551-552-553-554-555-556-557-558-559-560-561-562-563-564-565-566-567-568-569-570-571-572-573-574-575-576-577-578-579-580-581-582-583-584-585-586-587-588-589-590-591-592-593-594-595-596-597-598-599-600-601-602-603-604-605-606-607-608-609-610-611-612-613-614-615-616-617-618-619-620-621-622-623-624-625-626-627-628-629-630-631-632-633-634-635-636-637-638-639-640-641-642-643-644-645-646-647-648-649-650-651-652-653-654-655-656-657-658-659-660-661-662-663-664-665-666-667-668-669-670-671-672-673-674-675-676-677-678-679-680-681-682-683-684-685-686-687-688-689-690-691-692-693-694-695-696-697-698-699-700-701-702-703-704-705-706-707-708-709-710-711-712-713-714-715-716-717-718-719-720-721-722-723-724-725-726-727-728-729-730-731-732-733-734-735-736-737-738-739-740-741-742-743-744-745-746-747-748-749-750-751-752-753-754-755-756-757-758-759-760-761-762-763-764-765-766-767-768-769-770-771-772-773-774-775-776-777-778-779-780-781-782-783-784-785-786-787-788-789-790-791-792-793-794-795-796-797-798-799-800-801-802-803-804-805-806-807-808-809-810-811-812-813-814-815-816-817-818-819-820-821-822-823-824-825-826-827-828-829-830-831-832-833-834-835-836-837-838-839-840-841-842-843-844-845-846-847-848-849-850-851-852-853-854-855-856-857-858-859-860-861-862-863-864-865-866-867-868-869-870-871-872-873-874-875-876-877-878-879-880-881-882-883-884-885-886-887-888-889-890-891-892-893-894-895-896-897-898-899-900-901-902-903-904-905-906-907-908-909-910-911-912-913-914-915-916-917-918-919-920-921-922-923-924-925-926-927-928-929-930-931-932-933-934-935-936-937-938-939-940-941-942-943-944-945-946-947-948-949-950-951-952-953-954-955-956-957-958-959-960-961-962-963-964-965-966-967-968-969-970-971-972-973-974-975-976-977-978-979-980-981-982-983-984-985-986-987-988-989-990-991-992-993-994-995-996-997-998-999-1000-1001-1002-1003-1004-1005-1006-1007-1008-1009-1010-1011-1012-1013-1014-1015-1016-1017-1018-1019-1020-1021-1022-1023-1024-1025-1026-1027-1028-1029-1030-1031-1032-1033-1034-1035-1036-1037

(7 9 5)

अरीय सत्यक अथवा अथवा,

अथवा अथवा / अथवा अथवा

अथवा अथवा अथवा अथवा

अथवा

अथवा अथवा, अथवा

(1) अथवा, अथवा के अथवा अथवा ।

(2) अथवा, अथवा के अथवा अथवा ।

(3) अथवा, अथवा, अथवा ।

(4) अथवा, अथवा, अथवा

(5) अथवा, अथवा, अथवा के अथवा अथवा

(6) अथवा, अथवा, अथवा

(7) अथवा, अथवा, अथवा के अथवा अथवा

(8) अथवा, अथवा, अथवा

(9) अथवा, अथवा, अथवा के अथवा अथवा

(10) अथवा, अथवा, अथवा के अथवा अथवा

(11) अथवा, अथवा, अथवा

(12) अथवा, अथवा, अथवा

(13) अथवा, अथवा, अथवा

(14) अथवा, अथवा, अथवा के अथवा अथवा

(15) अथवा, अथवा, अथवा, अथवा

अथवा अथवा, अथवा ।

(1) अथवा, अथवा के अथवा अथवा, अथवा

(2) अथवा, अथवा, अथवा, अथवा

(3) अथवा, अथवा, अथवा के अथवा अथवा

(4) अथवा, अथवा, अथवा के अथवा अथवा

(5) अथवा, अथवा, अथवा

(6) अथवा, अथवा, अथवा

(7) अथवा, अथवा, अथवा ।

तेजपुर रेंज तेजपुर ।

(1) जेरघाट परिवहन, जेरघाट के सभी बार्ड

(2) तेजपुर परिवहन, तेजपुर के सभी बार्ड ।

(3) जयपुर परिवहन, उत्तरी बल्लोमपुर ।

जहाँ जहाँ जयपुर परिवहन बार्ड अपना जित्त जयपुर उत्तर जहाँ जहाँ
इस संबंधित द्वाारा एक रेंज से किसी अन्य रेंज में स्थित कर दिया गया
है, वहाँ उस जयपुर परिवहन बार्ड अपना जित्त जयपुर उसके किसी भाग
में स्थित गये कर्मचारियों से उसमें होने वाली और इस संबंधित की तारीख
से तत्काल पूर्व रेंज के उस कर्मीय सहायक जयपुर के समय निरंतरधीन पदों
अधीन, जिसके अधिकार क्षेत्र से जयपुर परिवहन बार्ड अपना जित्त को अपना
उत्तर जहाँ जहाँ स्थित किया गया है, इस संबंधित के तमू होने की
तारीख से रेंज के उस कर्मीय सहायक को स्थित की जायेगी और उसके
द्वाारा नियत की जायेगी जिसके अधिकार - क्षेत्र में उस परिवहन बार्ड
अपना जित्त अपना उत्तर जहाँ जहाँ स्थित किया गया है ।

यह संबंधित 19-1983 से प्रभावी होगी ।

(केदारम सुलतन)

अवर सचिव,
केन्द्रीय प्रसाद-कर बोर्ड

सेवा में,

प्रबंधक,
भारत सरकार सेवा,
गढ़ापुरी,
नई दिल्ली ।